## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:495 ANSWERED ON:07.09.2011 SCHOLARSHIP/FELLOWSHIP SCHEMES Adsul Shri Anandrao Vithoba;Rajesh Shri M. B.

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some universities have returned the unutilised funds in respect of the Indira Gandhi Scholarship Scheme for single girl child and Rajiv Gandhi National Fellowship Scheme for SC/ST students;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total number of applicants for such schemes during each of the last three years and the current year, State-wise;
- (d) the number of students benefited and the total amount disbursed during the above period, State-wise;
- (e) whether the Government has undertaken any review of the implementation of the aforesaid schemes; and
- (f) if so, the details and the outcome thereof alongwith the steps taken/proposed to be taken by the Government to ensure that the benefits of the schemes reach the needy students and the funds allocated for the purpose are optimally utilised?

## **Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) O F LOK SABHA STARRED QUESTION NO.495 FOR 7TH SEPTEMBER, 2011 ASKED BY SHRI M.B. RAJESH AND SHRI ANANDRAO ADSUL, HON'BLE MEMBERS OF PARLIAMENT REGARDING SCHOLARSHIP/FELLOWSHIP SCHEMES.

- (a) & (b): The Rajiv Gandhi National Fellowship Schemes (RGNF) for Scheduled Caste (SC) students is funded by the Ministry of Social Justice & Empowerment. The RGNF Scheme for Scheduled Tribe students is funded by the Ministry of Tribal Affairs. The Post Graduate Indira Gandhi Scholarship Scheme for Single Girl Child is funded by the Ministry of Human Resource Development. All these schemes are administered by the University Grants Commission (UGC). According to information furnished by the University Grants Commission (UGC), some universities have returned the unutilized funds in respect of the 'Post Graduate Indira Gandhi Scholarship Scheme for Single Girl Child' and 'Rajiv Gandhi National Fellowship Scheme (RGNF)', due to several reasons such as (i) the awardees leaving the studies mid- way; (ii) unsatisfactory progress report; (iii) a score of less than 60% marks in the first year of Master's programme (55% in case of physically challenged awardees). The refunds have been made as per provisions of the Schemes only.
- (c): State-wise details of the applications received during the last three years under Post Graduate (PG) Indira Gandhi Scholarship Scheme for Single Girl Child as reported by UGC is at Annexure -I The total number of applicants during last three years under Rajiv Gandhi National Fellowship (RGNF) as reported by UGC are as follows:

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Financial No. of applicant -consideration for
year
      award of fellowship under following
category
     ST
 SC
         Grand
       total
 Female Male total Female Male total
2008-09 2203
               4692
                      6895
                             466
                                   1189 1655 8550
               3098
                     4762
                             549 749 1298 6060
2009-10
        1664
2010-11 1933 3710 5643 613 833 1446 7089
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Since the applications are not preserved by UGC beyond six months, State-wise details of applications received for RGNF are not available.

- (d): The State-wise number of students benefited and amount disbursed/ released under PG Indira Gandhi Scholarship Scheme for Single Girl Child during last three years are at Annexure-II. Details of the students benefited during last three years under Rajiv Gandhi National Fellowship (RGNF) is at Annexure -III. The amounts released during last three years under RGNF is at Annexure-IV.
- (e) & (f): On review, the number of fellowships under RGNF scheme for Scheduled Caste students has been increased from 1333 to 2000 from the year 2010-11. The rates of fellowship under the scheme have also been revised with effect from 1.4.2010. The procedure for application and sanction has also been streamlined by UGC by making the entire process web-enabled.